

No proposal has been projected to the Government for acquiring this land.

#### Industrial Relationship with U. K.

4090. SHRIMATI JAYANTI PATNAIK : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Government have taken steps to promote better industrial relationship with United Kingdom ;

(b) whether Government propose to go for high British technology in different areas ; and

(c) the details of policy liberalised for the promotion of industrial relations with British Government ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) to (c) : Government Policy for foreign investment and technical collaboration is selective. Foreign Collaboration is permitted in sophisticated and high priority areas in export-oriented or import substitution manufacturing, or for enabling indigenous industry to update existing technology in India to meet efficiently domestic requirement and/or to become competitive in the export market. Proposals for foreign investment and technical know-how received from entrepreneurs are considered on merits, irrespective of the country of origin, taking into account the standing of the foreign collaborator in the field of specialisation. The areas for foreign collaboration identified during the last Indo-British Economic Committee Meeting held in New Delhi in January, 1984 include electronic, tele-communications, automative industry, pollution control equipment, optical fibre cable, high pressure and low pressure sodium vapour lamps, fuel injection equipment, mining machinery, ECM machines

analytical instruments, precision balances etc. Several proposals in these fields have been considered by Government and approved.

#### Opening of Small Telephone Exchanges in Orissa

4091. SHRI ANANTA PRASAD SETHI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government propose to open new small telephone exchanges and public telephones in rural areas of Orissa during the years 1985-86 and 1986-87 ;

(b) if so, the names of the rural areas which have been selected for this purpose ; and

(c) the amount of funds ear-marked for the purpose ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : Yes, Sir.

(b) The names of the places where new small-telephone exchanges and long distance public telephones proposed to be opened during 1985-86 and 1986-87 have not yet been identified, however the number of small telephone exchanges and long distance public telephones likely to be opened in 1985-86 and 1986-87 district-wise are given in the attached Statement.

(c) The funds will be met from the lump-sum grant allocated to the circle for that year.

## Statement

*SAXs and L.D.P.Ts. proposed to be opened in 1985-86 and 1986-87—District wise*

Name of District	1985-86		1986-87	
	SAX/MAX-III	L. D. P. Ts.	SAX/MAX-III	L. D. P. Ts.
1. Balasore	2	10	3	10
2. Bolangir	2	10	3	10
3. Dhenkanal	2	10	3	10
4. Kalahandi	2	10	2	10
5. Keonjhar	2	10	2	10
6. Koraput	2	10	2	20
7. Mayurbhanj	2	10	2	10
8. Phulbani	2	10	2	10
9. Puri	2	15	2	25
10. Sambalpur	2	10	2	25
11. Sundergarh	2	10	2	10
12. Cuttack	4	20	5	25
13. Ganjam	4	15	5	25
	30	150	35	200

Contravention of MRTP Act by  
Soft Drink Companies

4092. SHRI V. KISHORE CHANDRA S. DEO : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Government have implemented the amendment to MRTP Act, particularly relating to sales promotion and contests;

(b) if not, whether in 1984 a large number of soft drink promotions were